

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 108  
CP No. (IB)- 17/9/JPR/2022  
Under Section 9 of IBC, 2016

**In the matter of:**

**Ankit Traders Through Sole Prop. Mr. Ankit Kumar Goel**  
**...Operational Creditor**

**Versus**

**Super Shine Agrofoods Pvt. Ltd.** **...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Kunal Godhwani, Adv.

For the Corporate Debtor : Ankit Khandelwal, present in person

**ORDER**

Heard Mr. Kunal Godhwani, Adv. appearing on behalf of the Petitioner/  
Operational Creditor. Mr. Ankit Khandelwal, present in person for the  
Respondent submits that due to ongoing strike of Advocates in Jaipur, arguing  
counsel is not appearing before this Adjudicating Authority.

No further adjournment will be given on the next date of hearing. List the  
matter on 10.04.2023.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

March 14, 2023